

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In pursuance of Delhi High Court order No.32/D-3/Gaz.IA/DHC/2026 dated 01.08.2026, and to ensure equal pendency of Commercial Courts of Central District, Tis Hazari Courts, Delhi, the cases mentioned in Column No. 2, pending in the abolished Court of District Judge, Commercial Court-03 (Central) mentioned in Column No.1 are hereby withdrawn and assigned to the court of District Judges, Commercial Courts (Central) mentioned in the Column No.3 for disposal in accordance with law, **with immediate effect** :

S. N.	Name of Transferor Court (Column No.1)	Cases as per list attached (Column No.2)	Name of the Transferee Court (Column No.3)
1	The court previously presided over by Sh. Devendra Kumar Sharma District Judge, Comm. Court-03 (Central) (since abolished)	CS (Comm)= S.No. 1 to 40 <u>Total Cases=40</u>	Sh. Rajesh Kumar Goel District Judge Comm.Court-02 (Central)
		CS (Comm)= S.No. 41 to 55, 73 to 77, 93 to 97, 102 to 111, OMP.(Comm)/OMP (I)(Comm) =S.No. 1 to 5 Counter Claim=S.No. 02, 03 <u>Total Cases=42</u>	Sh. Lokesh Kr. Sharma District Judge Comm.Court-04 (Central)
		CS (Comm)= S.No. 56 to 59, 78 to 80, 98 to 101, 112 to 116 OMP (I) (Comm)- S. No. 6 to 9 Counter Claim=S.No. 01 <u>Total Cases=21</u>	Sh. Sunil Chaudhary District Judge Comm.Court-06 (Central)
		CS (Comm)= S.No. 60 to 72, 81 to 92, 117 to 124 Misc. Case = S.No. 01 to 05 OMP (I) (Comm)/OMP (Comm)= S. No 10 to 14 Execution(Comm)/Ex. Comm= S.No. 1 to 7 <u>Total Cases=50</u>	Sh. Anil Antil District Judge Comm.Court-09 (Central)
		CS (Comm)= S.No 125 to 134 Execution(Comm)=S.No. 8, 9 M/Exe=S.No. 10 <u>Total Cases=13</u>	Ms. Savitri District Judge Comm.Court-08 (Central)
2	Ms. Rekha District Judge Comm.Court-07 (Central)	OMP.(I)(Comm)- S. No 4 ,5, 16, 62 CS (Comm)= S.No 6, 14,15, 21to 23, 49 to 53, 61, 63, 64 OMP (Comm)- S.No. 12 Execution (Comm)- S.No. 13, 86 to 88 Ex. Comm-S.No. 84 & 85 <u>Total Cases=25</u>	Sh. Lal Singh District Judge Comm.Court-12 (Central)

All the Registers/Records of the Court previously presided over by Sh. Devendra Kumar Sharma, District Judge, Comm.Court-03, Central District, Tis Hazari Courts, Delhi, (since abolished) shall be transferred to the Court of Sh. Anil Antil, District Judge, Commercial Court-09, (Central), for disposal of miscellaneous applications/record/proceedings arising out of disposed off matters/case(s).

Besides the above cases mentioned in the list, if there is any connected matter left over, or sent to the other court, the same be also sent to the Transferee court along with the main case(s).

Ahlmad of the abolished court are directed to send the case files/records/proceedings immediately to the Transferee courts, with the instruction to the parties to appear before the Transferee Court on the date fixed and the lists of the cases transferred be displayed outside the respective court rooms to avoid any inconvenience to the public/litigants and lawyers.



(ANJU BAJAJ CHANDNA)
Principal District & Sessions Judge (HQs)
Delhi

No. 44935-44951 /F.3(4)/DJ.CC/Gaz/2026

Dated: 05 AUG 2026

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Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The In-Charge, Filing Section (Central), E-Sewa & Suvidha Kendra, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
- ✓ 7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading LAYERS.

Ahmad

Principal District & Sessions Judge (HQs)
Delhi